



Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 20th June, 2023

3299 - In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Bakhtawar Singh S/o. Shri Maan Singh, Ward Member, Ward No. 02, Nagri Parole, Kathua, Jammu for being declared as elected President of the Municipal Committee, Parole, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal)

Principal Secretary to the Government,
Housing and Urban Development Department

No. HUD-LSG0ULBJ/20/2023 (C.No. 7210429)

Dated: 20.06.2023

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department
4. Chief Electoral Officer, J&K.
5. Divisional Commissioner, Jammu.
6. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
7. Deputy Commissioner, Kathua.
8. Director, Urban Local Bodies, Jammu.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing & Urban development Department.
12. Shri Bakhtawar Singh S/o Shri Maan Singh, Ward No. 02, Municipal Committee, Parole.
13. Executive Officer, Municipal Committee, Parole.
14. Incharge Website, H&UDD.
15. Master file/Stock file.

(Thannaji Bhat)

Under Secretary to the Government